No such advice has been given by the Ministry of Home Affairs.

(b) Does not arise.

Conspiracy to assassinate Rajiv Gandhi

1964. SHRI MURLIDHAR CHAND RAKANT BHANDARE: Will the Mini ster of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the reports from Sri Lanka to the effect that the conspiracy to assassinate the former Prime Minister Shri Rajiv Gandhi was carried out under direct supervision and guidance of the LTTE Chief; and

(b) if so, what is Government's reaction thereto, especially with regard of the identification and deportation of LTTE elements from the country?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Such reports have come to the notice of the Government.

(b) The issue of conspirary to assassinate the former Prime Minister Shri Rajiv Gandhi, with all its remifications. has been referred to a commission of inquiry headed by Shri Justice M. C. Jain. It is, therefore, not considered in public Interest to disclose the Government's stand on this issue.

1965. [Transferred to the 19th De cember, 1991]

Arrests in case of kidnapping of Romanian Dipohnat

1966. SHRI KAPIL VERMA.

SHRIMATI VEENA VERMA: SHRI B. K. HARIPRASAD:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 1236 given in Rajya SaBha on the 4th December, 1991 and State whether any arrests have been made and arms seized in case of kidnapping of the Romaninn Diplomat. THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Information is being collected and will be laid on the Table of the House.

Corruption in Delhi Police

1967. DR. RATNAKAR PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the average standard of living of officers from a constable upwards in Delhi Police is disproportionately more than his known sources of income:

(b) if so, whether Government propose to institute a probe in the matter with a view to determine the magnitude of corruption in Demi Police; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AF-FAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) The Delhi Police have reported that it is not correct to states that the average standard of living of officers from Constable upward in Delhi is disproportionately more than their known source of income. Whenever any such instance come to notice, an inquiry is made. The Delhi Police have further reported that from 1st January, 1989 to 31st October. 1991, 121 Police Officials were punished on corruption charges.

P. C. R. of Delhi Police

1968. DR. RATNAKAR PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the column under the caption Delhi Diary in the Times of India' of Sunday dated the 10th November, 1991 regarding collection of sweet boxes by a PCR van manned by Police Officials;

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(b) whether Government are aware Coat the corruption at all levels of the Delhi Police has become the order of the day; and

(c) what action Government propose to take *to* investigate the incident in particular and the corruption among the Delhi Police in general?

THE MINISTER STATE OF IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) A new item appeared in the "Times of India" in its issue of 10th November, 1991 mentioning that a PCR (Gypsy) on duty in Vasant Kunj halted at every sweet shop and collected a one km. box of sweet from each shop On the occasion of Diwali. The Delhi Police 'has reported that an inquiry was conducted into the matter by senior officers. The shopkeepers were also contacted but there was no collaboration from any shopkeeper. The Delhi Police have further reported that it is not correct to state that Corruption at all levels Of Delhi Police has become the order of the day. Whenever any complaint is received an inquiry is made.

Extortion of Money from Pavement Vendors

1969. DR. RATNAKAR PANDEY: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that the officers of Delhi Police particularly those belonging to Central District are regularly extorting money from pavement vendors in their areas;

(b) whether it is also a fact that the booty is collected regularly by the beat constables including the considerations in kind and distributed among the entire chain *of* officers; and

(c) if so, whether Government propose to institute a CBI probe against all the officers of the Central District in Demi with a view to check the corruption?

THE MINISTER OF STATE MINISTRY IN THE OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB); (a) to (c) The Delhi Police have reported that during the year 1990 and 1989, two complaints were received against the officials belonging to Central District alleging harassment to the patriwalas and demanding of money by police officials from them. On completion of inquiry into one of the complaints 5 police officials were transferred posts non-sensitive and regular to departmental proceedings initiated against them. An inquiry has been initiated by the Vigilance Branch into the second complaint. There is no proposal to institute a CBI probe against all the officials of the Central District in Delhi.

Problem of Drunkenness among Delhi Police

1970. DR. RATNAKAR PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have conducted a survey on the states of drunkenness among police officers in Delhi Police;

(b) if so, what are the findings thereof;

(c) whether Government are aware that it has become a common sight in the capital for the Police Officials to "visit wine shops in uniform and in Police vehicles; and

(d) what action Government have taken to deal with the problem?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB); (a) and (b) No such survey has been conducted by the Government.

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